## Annexure-3 Name of the corporate debtor: Limtex Agri Udyog Limited; Date of commencement of CIRP: 26.02.2020; List of creditors as on: 23.02.2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)  $(\text{Amount in } \xi)$ 

SName of creditor Identification No. Details of claim received Details of claim admitted Amount of Amount															
	S Name of creditor	Details of claim received			Details of claim admitted						Amount of any mutual		Amount of claim under verificati	Remarks, if any	
			Date of	Amount	Amount	Nature of	Amount	Amount	Whet	% voting	continge nt claim	dues, that	admitted	on	
	N		receipt	claimed	of claim admitte	claim	covered by	covered by	her relate	share in CoC		may be set-off			
					d		security	guarantee	d	Coc		set-on			
							interest		party						
									?						
															The amount claimed by
															them was Rs.
															1,68,88,627.00. However Phoenix ARC
															Private Limited assigned
															its complete debt of
															amount of Rs. 51,76,57,061.00 to it.
						Secured									Thereby the revised
	CFM Asset Reconstruction					Financial									claim form was received
1	Pvt. Ltd.	U67100GJ2015PTC083994	14.09.2020	534545688	534545688	Creditor	0	0	NO	98.99	0	0	0	0	in this regard.
	South Indian Bank Limited, Corporate Branch					Secured Financial									
2	Kolkata	ļ.	19.06.2020	3511622.33		Creditor	0	l <sub>0</sub>	NO	0.64	0	0	78870.18	0	l.
-	1			529057210.2			-	1.0		10101	-		79970 19		

538057310.3 537978440.2 78870.18